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## **Protection of Aboriginal Tribes**

[03 January, 2019]

2544. SHRI MAHESH PODDAR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether tribal tourism is still prevalent in the islands of Andaman and Nicobar covered under the Protection of Aboriginal Tribe (Regulations), 1956 and the Indian Forest Act, 1927;
- (b) if so, what measures have been taken by Government to prevent tourists from entering these restricted islands;
- (c) whether the recent invasion by an American national has exposed the Sentinelese to outside contagion; and
  - (d) if so, the steps taken by Government to prevent an outbreak of diseases?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) The Administration of Andaman and Nicobar Island has informed that tribal tourism is not prevalent in the islands of Andaman and Nicobar covered under the Protection of Aboriginal Tribe (Regulations), 1956 and the Indian Forest Act, 1927.

- Does not arise in view of reply to (a) above.
- The Administration of Andaman and Nicobar Island has informed that the recent invasion by an American national has not exposed the Sentinelese to outside contagion.
  - (d) Does not arise in view of reply to (c) above.

## Missing children in Delhi

†2545. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

whether a special cell has been set up in each police station for tracing of children in view of increasing incidents of missing children in Delhi;

<sup>†</sup>Original notice of the question was received in Hindi.

- (b) the number of missing children from Delhi during the last three years;
- (c) the number of cases registered during the last three years with regard to exploitation of children and the rate of percentage achieved by agencies to ensure the punishment being awarded to people; and

## (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) As per the information received from Delhi Police, Anti-Human Trafficking Units have been created in all the Districts and the Crime Branch of Delhi Police for investigation of missing/untraced children upto the age of 3 to 8 years and identifying organized gangs involved in the kidnapping of children.

(b) As per the records available with Delhi Police, the details of missing children in Delhi during the years *i.e.* 2015, 2016, 2017 and current year 2018 (upto 30.11.2018) are as follows:

Year	No. of missing children
2016	6921
2017	6454
2018 (upto 30.11.18)	6053
Total	27,356

<sup>(</sup>c) and (d) The details of cases of crime against children registered by Delhi Police, accused persons arrested, cases solved during the last three years *i.e.* 2015, 2016, 2017 and current year (upto 30.11.2018) are given in the Statement.

Statement

Details of cases of crime against children registered by Delhi Police during the last three years 2015, 2016, 2017 and current year 2018 (upto 30.11.2018)

## **Juvenile Justice Act**

	Cases												Persons						
Year	Repor- ted	Cance- lled	Admi- tted	Worked out	Challen- ged	Convic- ted	Acqui- tted		Pending investigation		Arres- ted	Challa- ned	· Convicted	Acqui- tted	Pending trial	g Pending investiga- tion	Discha- rged		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18		
2015	114	05	109	71	62	00	03	59	41	06	121	94	00	07	87	22	05		
2016	78	02	76	37	24	00	00	24	44	8	56	38	00	00	38	18	00		
2017	91	01	90	62	30	00	00	30	47	13	101	62	00	00	62	39	00		
2018*	111	03	108	52	10	00	00	10	98	00	60	14	00	00	14	41	05		
Child	Child Labour Act																		
2015	57	00	57	31	20	01	00	19	37	00	40	27	02	00	25	13	00		
2016	31	00	31	28	08	01	00	07	22	01	30	13	01	00	12	13	04		
2017	20	00	20	08	01	00	00	01	17	02	14	03	00	00	03	11	00		
2018*	13	00	13	03	01	00	00	01	12	00	03	01	00	00	01	02	00		

<sup>\*</sup>Upto-30.11.18

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
POCS	O Act																
2015	86	01	85	69	64	00	01	63	17	04	77	67	00	02	65	10	00
2016	75	00	75	60	49	00	01	48	26	00	96	52	00	01	51	44	00
2017	88	01	87	86	77	00	00	77	35	00	95	80	00	00	80	15	00
2018*	165	00	165	140	80	00	00	80	82	03	144	80	00	00	80	64	00
* Upto	* Upto-30.11.18																
Kidna	pping																
2015	6869	4828	2041	578	460	07	08	445	1347	234	977	513	07	08	498	70	394
2016	5932	3981	1951	369	276	01	06	269	1417	258	435	338	01	22	315	88	09
2017	5573	3641	1932	356	220	00	00	220	1667	45	386	261	00	00	261	121	04
2018*	5231	2977	2254	337	119	00	00	119	2135	00	381	140	00	00	140	240	01

<sup>\*</sup>Upto-30.11.18